

GOVERNMENT OF PUDUCHERRY
OFFICE OF THE DISTRICT COLLECTOR-CUM-DISTRICT MAGISTRATE
PUDUCHERRY

No. 1703/DRDM/DM/D2/2020/85

Dated: 27 Aug 2020

ORDER

Sub: DRDM – COVID – 19 – Declaration of localized lockdown Zones - Lock Down Strategy – Orders – Issued.

Ref: i. The Epidemic Diseases Act, 1897
ii. The Disaster Management Act, 2005
iii. Order No. 40-3/2020-DM-I(A) dated 29.07.2020 of Ministry of Home Affairs, Government of India.

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Whereas, in the wake of the Novel Corona Virus (COVID-19) outbreak which has been declared as a Notified Disaster under the provision of Disaster Management Act, 2005, has prompted this UT Administration to take several preventive measures and lock down restrictions;

And whereas, subsequent to lock down, in order to sustain the livelihood of the general public, certain relaxations in a phased manner were issued in pursuance of the directions of the Ministry of Home Affairs;

And whereas, due to sudden surge in the number of Covid positive cases there has been an immediate exigency to enforce Cluster Containment Strategy and localized lockdown to contain the disease within a defined geographic area by early detection of cases, breaking the chain of transmission and thus preventing its spread to new areas;

And whereas, the following parameters were taken into consideration for analysis viz., Total positive cases, doubling rate, case fatality rate, positivity rate, vulnerability mapping, density of population etc;

And whereas, based on the analysis and data received from the Covid war room, the areas with higher doubling rate of Covid positive cases are identified and are detailed below;

S No	Area cluster	Total covid +ve cases	Doubling rate	Positivity rate
1.	Shanmugapuram	44	12	50%
2.	Thattanchavady	22	30	45%
3.	Gundupalayam	12	22	60%
4.	Thilaspeth	13	15	40%
5.	Thendral nagar	35	12	40%
6.	Iyyapan nagar	13	10	30%
7.	Shakthi nagar	35	15	20%
8.	Anitha nagar	86	8	30%
9.	Aiyanar kvl St, OK palayam	36	12	28%
10.	Thiyagamudhaliyar Nagar	22	12	32%
11.	Mullai Nagar	12	15	30%
12.	Periyar Nagar	52	10	35%
13.	Gangaianman kovil st	14	7	60%
14.	Kurinji Nagar	35	10	25%
15.	Maduvupet	42	10	50%
16.	Pettuchetty	38	13	40%

S No	Area cluster	Total covid +ve cases	Doubling rate	Positivity rate
17.	From Thillai Nagar to Vasantham nagar	52	10	40%
18.	Pudhunagar,Kannuvapet Road Junction	36	13	40%
19.	RK Nagar	27	11	25%
20.	Pitchaveerampet, Vaikal St 1,2,3,4	20	12	30%
21.	JJ nagar	24	14	25%
22.	Rainbow nagar	77	10	40%
23.	Kumaragurupallam	38	18	30%
24.	Govindasalai	91	11	25%
25.	Senthamarai nagar	22	12	30%
26.	Solai nagar	31	16	15%
27.	Vaithikuppam	24	13	20%
28.	Muthialpet urban (Muthiya Mudhaliyar Street, St Rosario Street, Kattamanikuppam Street)	62	14	25%
29.	Ulavaikal	15	7	50%
30.	Dharmapuri st& perumal kovil st	24	11	30%
31.	Porayurpet-pudhunagar	25	12	25%
32.	Pangurpet	12	14	35%

Now Therefore, I, Dr.T.Arun, IAS, in the capacity of District Magistrate, Puducherry in exercise of the power conferred under the Disaster Management Act, 2005, do hereby order the following:

- (i) The said areas are declared as Local Lockdown Zones and following lock down measures will be in place with effect from 31.08.2020 to 06.09.2020.
1. All shops, establishments, industrial units, private offices shall be closed
 2. The vegetables and groceries shop shall be opened from 6.00 am to 12.00 noon to cater the daily needs of public in the cluster zone.
 3. There shall be no unchecked outward movement of population from the Local Lockdown Zones except for maintaining essential services (including medical emergencies) and government business continuity
 4. No transportation is allowed into the Local Lockdown Zones except for essential permitted activities.
 5. Government Offices, Hospitals, Clinics, Pharmacy and Milk booth are exempted from the restrictions.
 6. People from outside will not be allowed into the Local Lockdown Zones except for the purpose in Sl.no.5

(ii) Surveillance

Surveillance in such zones be carried out by the concerned Primary Health Centers by setting up fever clinic etc.

(iii) Perimeter Control

Perimeter of the such Zone will be decided jointly by the Incident Commander and Superintendent of Police concerned after considering the number and size of the cluster/s, geographical characteristics of the area and ability to ensure basic infrastructure and essential services. The Public Works Department shall arrange for necessary barricading before 31.08.2020.

All vehicular movement, movement of public transport and personnel movement will be stopped. All roads including rural roads connecting the zone will be guarded by Police. In the case of prominent roads passing through the said zone will be allowed for vehicular movements.

Any violation of the above instructions is punishable under the provisions of Disaster Management Act, 2005 and Epidemic Act, 1897.

The authorities concerned shall comply with the above instruction.



(Dr. ARUN.T, IAS)
DISTRICT COLLECTOR-CUM-
DISTRICT MAGISTRATE

To

1. The Senior Superintendent of Police (L&O), Puducherry
2. The Director of Health and Family Welfare Services, Puducherry
3. The Chief Engineer, Public Works Department, Puducherry
4. The Sub Divisional Magistrate, North / South
5. The Superintendent of Police, North / South / East / West
6. The Incident Commanders, Puducherry / Oulgaret / Villianur / Bahour

Copy to:

1. The Chief Secretary , Puducherry
2. The Development Commissioner, Puducherry
3. All Secretaries to Government, Puducherry
4. All Head of Departments, Puducherry.
5. The Deputy Commissioner (Excise), Puducherry
6. The Commissioner, Puducherry / Oulgaret Municipality
7. The Commissioner, All Commune Panchayat

Copy submitted to:

1. The Hon'ble Lt. Governor, Puducherry
2. The Hon'ble Chief Minister, Puducherry
3. All Hon'ble Ministers, Puducherry